

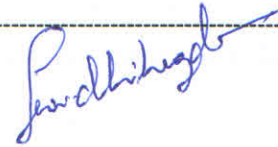
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.

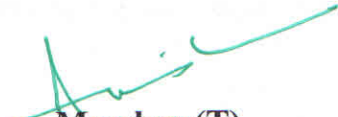
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 114/16	TP 59/17	For compli- ance of objections raised by registry	433(e)/ 433(f)	Patel Trading Corporation Vs DSG Buildwell Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
53	SRINIDHI HEGBE 8971932605	RESPONDENT	

ORDER

Proxy Counsel for PCS is present. He requested time on behalf of the Counsel for complying the objections. Counsel for Respondent is also present. He requested time to file objections. List it on 13/11/2017.


Member (T)


Member (J)